

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 16.4.2015**

CP No.291/00045/2014 with MA No.291/00035/2015)  
(OA No.245/2010)

Mr. S.K.Bhargava, Proxy Counsel for

Mr. P.P.Mathur, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for the respondents.

The counsel for the respondents submits that the Hon'ble High Court of Rajasthan, Jaipur Bench have passed the order 30.1.2015 in the case No DB Civil Writ Petition No. 11541/2014 to be kept in abeyance the contempt proceedings initiated and pending before the Central Administrative Tribunal until further orders.

In view of the said decision, post the matter till when moved again.

(R.RAMANUJAM)  
ADMINISTRATIVE MEMBER

(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Adm/